

(a) whether the team of experts to make an appraisal of schemes for Indravati and Sabri basins has since submitted its report;

(b) if so, the action taken by Government in this regard; and

(c) if not, when it is likely to submit the report?

**The Minister of Rehabilitation (Shri Tyagi):** (a) to (c). The Team for irrigation and hydro-electric potential appraisal of Indravati-Sabri basin has completed its work and has prepared a draft report. In regard to some points further discussions between the members of the Team are still to take place. It is expected that the report would be finalised shortly. Further action will then be taken on the recommendations of the Team.

**Multi Purpose Schools in M.P.**

146L. { **Shri Uikey;**  
**Shri R. S. Pandey;**  
**Shri Vidya Charan Shukla;**  
**Shri Radhelal Vyas;**  
**Dr. Chandrabhan Singh;**

Will the Minister of Education be pleased to state:

(a) the number of multi-purpose schools opened in Madhya Pradesh since the inception of this scheme;

(b) whether any financial assistance was given to that Government for this purpose during the Third Plan; and

(c) if so, the details thereof?

**The Minister of Education (Shri M. C. Chagla):** (a) According to the information supplied by the State Government the number of multi-purpose schools in Madhya Pradesh is 38

(b) and (c). Under the Centrally Sponsored Scheme of strengthening multi-purpose schools a grant of Rs. 50,000 was sanctioned in May, 1964 for the development of Government (Boys) Higher Secondary

School, T. T. Nagar, Bhopal as an experimental model multi-purpose school.

**Post-Matric Scholarships**

1462. { **Shri Uikey;**  
**Shri R. S. Pandey;**  
**Shri Vidya Charan Shukla;**  
**Shri Radhelal Vyas;**  
**Dr. Chandrabhan Singh;**

Will the Minister of Education be pleased to state:

(a) whether any grant has been given to the Government of Madhya Pradesh for 1964-65 for post Matric Scholarships to Scheduled Caste and Scheduled Tribe and Other Backward Class students;

(b) if so, the details thereof; and

(c) the basis on which this grant amount has been arrived at?

**The Minister of Cultural Affairs in the Ministry of Education (Shri Hajarnavis):** (a) Yes, Sir.

(b) Rs. 1,64,600/- for Scheduled Castes; Rs. 81,000/- for Scheduled Tribes; Rs. 6,02,000/- for Other Backward Classes.

(c) This grant has been sanctioned on the basis of the expenditure incurred during 1958-59 i.e. prior to the decentralisation of the scheme to the State Government.

**Regional Language as Official Language in States**

1463. { **Shri Kolla Venkaiah;**  
**Shri M. N. Swamy;**  
**Shri Ram Sewak Yadav;**  
**Shri Vishwa Nath Pandey;**

Will the Minister of Home Affairs be pleased to state the names of States which have not adopted the regional language as their official language?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** The State Legislatures of Andhra Pradesh, Kerala, and Nagaland have not so far adopted by law

any one or more of the languages in use in the State as the language or languages to be used for all or any purposes of the State.

#### Science Education

1464. { Shrimati Savitri Nigam:  
Shri Esvara Reddy:  
Shri Bade:  
Shri Onkar Lal Berwa:  
Shri Koya:  
Shri Bibhuti Mishra:

Will the Minister of Education be pleased to state:

(a) whether the UNESCO Team recommended that the teaching of science at an early stage will be more effective and useful for popularising science education; and

(b) if so, the action being taken in the matter?

**The Minister of Education (Shri M. C. Chagla):** (a) Yes, Sir. The Unesco Planning Mission recommended the teaching of Science and Mathematics from Class I itself.

(b) This recommendation is being examined with a view to developing programmes of Science Education in schools.

#### Hindi Translation of Regional Language Books

1465. **Shri Sivamurthi Swamy:** Will the Minister of Education be pleased to state:

(a) the number of famous old and new classics in all regional languages for which grants have been given by the Government of India during 1960-61 to 1964-65 for their translation into Hindi; and

(b) the names of the agencies (separately for each language) which have been given these grants during each year of the above period?

**The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan):** (a) and (b). No request was

received from any agency for financial assistance for the publication of Hindi translations of such classics during the years 1960-61 to 1964-65.

#### Recovery of arrears due to N.D.M.C.

1466. { Shrimati Maimoona Sultan.  
Shri Rameshwar Tantia:  
Shrimati Ramdulari Sinha:  
Shri Yashpal Singh:  
Shri Maheswar Naik:

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 1780 on the 23rd December, 1964 and state:

(a) the present position in the recovery of arrears due to New Delhi Municipal Committee from various Government Departments; and

(b) the special measures taken for speedy recovery of these arrears?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) and (b). The New Delhi Municipal Committee have claimed certain amounts from Government under the following heads and they also owe to Government money as stated below:

#### I Claims of N.D.M.C. against Government

	Rs.	P.
1. House Tax/Service Charges	4,45,02,327	74
2. Sweeping of Bajri paths and cleaning of lawns in Government Colonies	46,84,717	53
3. Maintenance of 225 sets of latrines outside Government residences	1,68,912	41
4. Refund of deposits made to Government for the execution of some civil works on behalf of the Committee	27,36,106	74
5. Payment of water charges for bulk supplies	45,334	68

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5,21,37,399 10